

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

## ORDER SHEET

COURT NO. : 1

02/08/2019

O.A./260/778/2014

ASHOK KUMAR TRIPATHY  
-V/S-  
M/O RAILWAYS

ITEM NO:35

FOR APPLICANTS(S) Adv. : Mr. D.K. Panda

FOR RESPONDENTS(S) Adv.: Mr. R.S. Behera

Notes of The Registry	Order of The Tribunal
	<p>By filing a Memo Applicant's counsel prayed for withdrawal of the O.A. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn.</p>
	<div style="display: flex; justify-content: space-around;"> <div data-bbox="516 1055 940 1080">           ( SWARUP KUMAR MISHRA)            MEMBER (J)         </div> <div data-bbox="1013 1055 1352 1080">           ( GOKUL CHANDRA PATI)            MEMBER (A)         </div> </div>
	<p>kb</p>